

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 162 of 2013

Dated : 28th March, 2014

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**Inox Renewable Ltd. Appellant(s)
Versus**

Central Electricity Regulatory Commission & Anr. Respondent (s)

**Counsel for the Appellant (s): Mr. M.G. Ramachandran
Mr. Kuma Mihir**

**Counsel for the Respondent(s): Mr. M.S.Ramalingam for R-1
Mr. Aditya Madan a/w
Mr. R.K. Jain &
Mr. S.K. Jain (Reps.) for R-2**

ORDER

We have heard Mr. M.G. Ramachandran, the learned counsel for the Appellant for some time. He is directed to file his Written Notes within ten days after serving copy on the other side.

Post the matter for further Submissions on **28.04.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/js